

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 27th March, 2024, 10:30 A.M.

CP(CAA) No. 8/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Manisha Agro Industries Pvt. Ltd.- And- Kansal Cement Pvt. Ltd. & 2 Ors.
Under Section	230-232

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Rahul Agarwal, CS.

For Respondent (s) :

ORDER

Ld. Authorised Representative, CS, Mr. Rahul Agarwal, appearing for the petitioner. He submitted that he already e-filed the service affidavit and also additional affidavit changing the effecting date. He agreed to file hardcopy of the same in the course of the day. List the matter on 17.04.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)